

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 17.
C.P. (IB)/199(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **J.D Creation**

Vs

Aambey Valley Ltd

For OC : Absent.

For CD : Adv. Ambrin Khan a/w Aditya Chopra
i/b Victorian Legalis, Advocates & Solicitors.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench I to this Bench.
2. Bench I has already adjourned the matter *sine-die* with liberty to mention the matter, if any specific order is passed in this regard by the Hon'ble Supreme Court, in view of the order in Contempt Petition No. 1820-1822/2017 in para (viii) thereof. The said order of Bench I shall be continue. Registry is directed to take this matter off Board.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//